

INDIAN NAVAL DOCKYARD  
WORKERS' UNION

\*169. **Shri Vittal Rao:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Indian Naval Dockyard Workers' Union has been granted recognition by the Naval Headquarters; and

(b) whether Government are aware that this Indian Naval Dockyard Workers' Union is not a registered Union under the Trade Union Act of 1928?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes. At the time of its recognition in November 1939 the Union was named as "His Majesty's Indian Naval Dockyard Workers' Union".

(b) No, Sir. The Union was registered in April 1939 under its former name.

**Shri Vittal Rao:** May I know if any applications from other unions have been received for grant of recognition?

**Sardar Majithia:** From other unions? Not to my knowledge.

**Shri Nambiar:** May I know, Sir, whether other unions which are of a more representative character will be recognized?

**Mr. Deputy-Speaker:** It is a hypothetical question.

**Shri Nambiar:** They have already made a representation.

**Mr. Deputy-Speaker:** The hon. Minister has already stated that there is no other representation. How can he import others into it? Next question.

RADIO-COMMUNICATIONS INDUSTRY

\*170. **Shri Lakshman Singh Charak:** Will the Minister of Defence be pleased to state:

(a) where the Radio-Communications Industry will be set up and the approximate cost to be incurred by Government in setting up the Industry in the first instance;

(b) whether the Government of India have sent any official to study its working before installing it in India and whether any report has been submitted to Government; and

(c) if the answer to part (b) above be in the affirmative, whether a copy of the report will be placed on the Table of the House?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) It is proposed to locate the industry at Bangalore and the estimated capital cost is about Rs. 7 crores.

(b) Before the contract with the French firm was signed, detailed project reports were obtained and studied by the technical officials of the Government, some of whom were sent to visit the factories of the firms which had submitted project reports.

(c) The project reports are lengthy technical documents. The Government do not consider it desirable to place either the copies of those project reports, or the reports of their officers, on the Table of the House.

**Dr. Suresh Chandra:** May I know the number of officers who were sent to visit this firm in France?

**Shri Satish Chandra:** Many officers of the Defence Ministry go abroad in connection with other duties. They were also asked from time to time to visit the factories of the firms from which project reports were received.

**Dr. Suresh Chandra:** Does the hon. Minister mean to say that no special officers were sent and no costs were involved on these visits?

**Shri Satish Chandra:** Generally speaking, these officials went there in connection with other duties. Some cost might have been incurred. Supposing an officer who is in England, is asked to visit a factory in Germany, some cost will have to be incurred in connection with his visit. But officers were in Europe when they were asked to visit these factories.

**Shri T. N. Singh:** Is this industry to be run exclusively to meet the demands of the military or will it be utilized for other purposes and also civil needs?

**Shri Satish Chandra:** The main object is to manufacture the tele-communications and wireless equipment for the defence services, but the factory will also partially meet the demands of the railways, civil communications services and the All India Radio.

**Shri T. N. Singh:** May I know if these departments have also been asked to contribute to the expenditure involved in setting up the industry?

**Shri Satish Chandra:** No, Sir.